

ing the offer to the notice of the universities.

Further, proposals to assist the universities by sparing the services of not only individuals, but teams of workers who could form the nucleus for work in a particular scientific line and help to train the university staff and students and raise the level of research are under consideration.

करनाल के निकट विमान-दुर्घटना

- *५६८. { श्री श्रीकारलाल बेरवा :
 श्री प्रकाशवीर शास्त्री :
 श्री बागड़ी :
 श्री उटिया :
 डा० मा० श्री अग्नेे :

नया प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि ३ दिसम्बर, १९६३ को यानेश्वर स्टेशन के पास करनाल में एक विमान दुर्घटनाग्रस्त हो गया था;

(ख) यदि हाँ, तो इस से धन जन की कितनी हानि हुई थी; और

(ग) विमान दुर्घटना के क्या कारण हैं ?

प्रतिरक्षा मंत्री (श्री यशवन्तराव चव्हाण) :

(क) जी, हाँ ।

(ख) चालक जो कि केवल अकेला बैठा था, मारा गया तथा विमान नष्ट हो गया ।

(ग) वायु सेना के नियमों के अन्तर्गत एक कोर्ट आफ इन्क्वायरी नियत कर दी गई है । कोर्ट आफ इन्क्वायरी की रिपोर्ट आने पर ही दुर्घटना के कारण का पता चलेगा ।

New Job for Shri R. K. Nehru

- *598-A. { **Shri Himmatsinhji:**
Shri Solanki:
Shri P. H. Bheel:

Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that **Shri R. K. Nehru** has been assigned a new job after retirement;

(b) whether he had been given extension twice or thrice before that; and

(c) whether any other officer has received such concession?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) Yes. **Shri R. K. Nehru** has been appointed Chairman, Preparatory Committees of the Government of India for the U.N. Conference on Disarmament and U. N. Trade and Development Conference.

(b) He was given 3 extensions of one year each.

(c) Similar extensions have been given in the past. For instance, **Shri N. R. Pillai** who preceded **Shri R. K. Nehru** as Secretary-General, was granted extensions covering a period of 2½ years. The new Secretary-General, **Shri M. J. Desai** is now on a year's extension.

Missing Army Personnel

*599. **Shri P. C. Borooah:** Will the **Minister of Defence** be pleased to state:

(a) whether a new procedure has been evolved for confirming the death of army personnel reported missing or believed to be dead or killed; and

(b) if so, the modifications effected in the relevant procedure?

The Minister of Defence (Shri Y. B. Chavan): (a) and (b). According to the old instructions, the death of a missing person was to be presumed